

**IN THE INCOME TAX APPELLATE TRIBUNAL,
CHANDIGARH BENCH 'B', CHANDIGARH**
**BEFORE SMT.DIVA SINGH, JUDICIAL MEMBER
AND SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**

ITA Nos. 1038 to 1043/Chd/2018

(Assessment Years: 2007-08 to 2012-13)

M/s Steel Strips Wheels Ltd. SCO 49-50, Sector – 26 Chandigarh	बनाम	The Asst. CIT Central Circle-II Chandigarh
स्थायी लेखा सं./PAN NO: AACCS3003L		

निर्धारित की ओर से/Assessee by : Smt. Gurpreet Kaur, CS
राजस्व की ओर से/ Revenue by : Shri Akashdeep, Sr. DR
Shri Sarabjeet Singh, CIT, DR
सुनवाई की तारीख/Date of Hearing: 11/10/2022
उद्घोषणा की तारीख/Date of Pronouncement: 11/10/2022

आदेश/ORDER

Per Bench:

All the above appeals have been filed by the Assessee against the common order of the Ld. CIT(A), Gurgaon each dated 21/05/2018.

2. During the course of hearing the Ld. Counsel for the Assessee moved an application to withdraw all the above appeals stating therein as under:

Reg.: ITA Nos. 1038/Chd/2018 AY 2007-08, 1039/Chd/2018 AY 2008-09, 1040/Chd/2018 AY 2009-10, 1041/Chd/2018 AY 2010-11, 1042/Chd/2018 AY 2011-12 and ITA no. 1043/Chd/2018 AY 2012-13 of M/s Steel Strips Wheels Limited.

Hon'ble Sir(s),

The aforesaid cases of assessee are fixed for hearing before your honour on 11.10.2022. In this regard, it is respectfully prayed that in order to reduce the litigation, assessee wish to withdraw the captioned appeals vide ITA Nos. 1038/Chd/2018 AY 2007-08, 1039/Chd/2018 AY 2008-09, 1040/Chd/2018 AY 2009-10, 1041/Chd/2018 AY 2010-11, 1042/Chd/2018 AY 2011-12 and ITA no. 1043/Chd/2018 AY 2012-13. Therefore, it is respectfully prayed that the captioned appeals filed by the assessee may please be allowed to be withdrawn.

We shall be grateful to you for your kind consideration of our aforesaid request.

Thanking you,

Yours faithfully,
For Steel Strips Wheels Limited
Sd/-
(Manohar Lal Jain)
Executive Director

3. Ld. Sr. DR relying upon the letter dt. 11/10/2022 of Ld. CIT DR Shri Sarabjeet Singh submitted that Department has no objection for the withdrawal of these appeals.

4. In view of the above the appeals of the assessee are dismissed as withdrawn.

5. In the result, appeals of the Assessee are dismissed.

Order pronounced on 11/10/2022.

Sd/-
(DIVA SINGH)
न्यायकि सदस्य/Judicial Member

Sd/-
(VIKRAM SINGH YADAV)
लेखा सदस्य/Accountant Member

Dated: 11/10/2022

AG

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar